

अध्यक्ष महोदय : मेरे फँसले पर कोई व्यवस्था का प्रश्न नहीं उठाया जा सकता ।

श्री मधु सिमिये : मैं इस पर एक व्यवस्था का प्रश्न धारा 105 के अन्तर्गत उठाना चाहता हूँ । आप मेरी बात सुन लें । यह विशेषाधिकार का मामला सदन के सामने आना चाहिये ।

Mr. Speaker: Order, order.

डा० राम मनोहर लोहिया : प्रधान मंत्री जान बूझ कर झूठ बोलते चले जाते हैं और आप उनकी रक्षा करते हैं ।

Mr. Speaker: There ought to be some limit, Now, we should proceed with the next item.

डा० राम मनोहर लोहिया : आप उनको भी तो कुछ सिखाइये ।

12.29 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO KERALA SURVEY AND BOUNDARIES RULES

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): On behalf of Shri C. Subramaniam, I beg to lay on the Table a copy of Notification SRO. No. 286/65 published in Kerala Gazette dated the 20th July, 1965, making certain amendments to the Kerala Survey and Boundaries Rules, 1964, under sub-section (3) of section 22 of the Kerala Survey and Boundaries Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-5203/65].

NOTIFICATIONS UNDER MINES ACT, GOVERNMENT RESOLUTION ON SECOND WAGE BOARD FOR SUGAR INDUSTRY AND DOCK WORKERS (ADVISORY COMMITTEE) AMENDMENT RULES

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table . . .

- (1) a copy each of the following
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Notifications under sub-section (7) of section 59 of the Mines Act, 1952:—

- (i) The Metalliferous Mines (Amendment) Regulations, 1965, published in Notification No. GSR. 1581 in Gazette of India dated the 30th October, 1965;
- (ii) The Coal Mines Third (Amendment) Regulations, 1965, published in Notification No. GSR. 1602 in Gazette of India dated the 6th November, 1965;
- (iii) The Coal Mines (Amendment) Regulations, 1965, published in Notification No. GSR. 1603 in Gazette of India dated the 6th November, 1965;
- (iv) The Metalliferous Mines (Second Amendment) Regulations, 1965, published in Notification No. GSR. 1604 in Gazette of India dated the 6th November, 1965 [Placed in Library, See No. LT-5204/65].
- (2) a copy of the Dock Workers (Advisory Committee) Amendment Rules, 1965, published in Notification No. SO. 3525 in Gazette of India dated the 13th November, 1965, under sub-section (3), of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library see No. LT-5205/65.]
- (3) a copy of Government Resolution No. WB-7(2)/65 dated the 16th November, 1965 setting up a Second Wage Board for the Sugar Industry. [Placed in Library, see No. LT-5206/65].

NOTIFICATIONS UNDER INDUSTRIAL FINANCE CORPORATION ACT.

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of sec-